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TRADE MARKS REGISTRY
IP BHAWAN
NEAR CHANKYAPURI OVERBRIDGE,
GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:30 AM.

Date: 09/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1253884/42	Opp. No. AMD-193683	M/s. United Overseas Trade Mark Co., / New Delhi / Mr. Gulraj Vaswani V/s M/s. Jasai & Company / M/s. Kaveri Hotels Pvt. Ltd.
2	1073208/30	Opp. No. AMD-164282	M/s. United Overseas Trade Mark Co., / New Delhi / Mr. Gulraj Vaswani V/s M/s. Jasai & Company / M/s. Kaveri Hotels Pvt. Ltd.



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Time: 11:00 AM.

Date: 13/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	613407/23	Rect. No. AMD-259329	M/s. Superfastaction Registration Service, Surat / M/s. Sumeet Industries Limited, Surat V/s Mr. Hiral C. Joshi, Mumbai / M/s. Shree Ganesh Textile Also Trading as Sumilon Group of Companies, Surat
2	1077871/34	Opp. No. AMD-187451	Mr. Rajender Kumar Makhija, Rajasthan V/s M/s. L.R. Swami Co., Chennai / M/s. Raja Rajeshwari Match Works, Tamilnadu
3	1313488/24	Opp. No. AMD-209935	Mr. Ajit A. Warialani, Vadodara / Mr. Bhanwarlal Chelaramji Choudhary, Surat V/s M/s. Superfastaction Regn. Service, Surat / M/s. Rakhi Silk Mills, Surat
4	1760477/05	Opp. No. AMD-763235	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Baxter Pharmaceuticals India Private Limited, Ahmedabad V/s M/s. Taj Trade Mark Pvt. Ltd., Agra / M/s. Safety Footwear India Private Limited, Agra



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Date: 14/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	613853/30	Opp. No. AMD-215200	M/s. H.K. Acharya & Company, Ahmedabad / M/s. Mukesh Tea Processors & Packers, Surat V/s M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat
2	1076835/05	Opp. No. AMD-166655	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Intas Pharmaceuticals Limited, Ahmedabad V/s Ms. Sujata Chaudhri IP Attorneys, Uttar Pradesh / M/s. Glaxosmithkline Pharmaceuticals Ltd., Mumbai
3	1149178/05	Opp. No. AMD-191585	H.K. Acharya & Co., Ahmedabad / M/s. Snehangshu Ranjan Dev V/s M/s. Aristro Pharmaceuticals Pvt. Ltd., Mumbai
4	2301423/05	Opp. No. AMD-898350	M/s. Easy Trade Solution, Ahmedabad / M/s. Maxeema Biotech Private Limited, Ahmedabad V/s M/s. Mohan Associates., Chennai / M/s. TTK Healthcare Limited, Chennai



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CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	992109/30	Rect. No. AMD-260564	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H K Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna
2	1021107/25	Opp. No. AMD-221359	M/s. A. R. Shah & Co., Ahmedabad / M/s. Koyo Fashion Pvt. Ltd., Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai
3	1741189/11	Opp. No. AMD-762144	Mr. Kasyapbhai Arajnabhai Borad, Rajkot V/s S. Majumdar & Co., Kolkata
4	2302134/05	Opp. No. AMD-833741	M/s. Parker & Parker Company, Ahmedabad / Ms. Rashmiben Ashishbhai Amin, Ahmedabad V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Ltd, Bangalore



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Date: 20/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1020484/10	Opp. No. AMD-193802	M/s. Trade Mark Registration Services, Jaipur / M/s. Shree Alfa Health Care Pvt.Ltd., Jaipur V/s M/s. Jasani & Company, Rajkot / M/s. Medicare Hygiene Private Limited, Ahmedabad
2	1020484/10	Opp. No. AMD-196308	M/s. Trade Mark Registration Services, Jaipur / M/s. Shree Alfa Health Care Pvt. Ltd., Jaipur V/s M/s. Bharti Registration Service, New Delhi / M/s. Sahnisons Manufacturing Company, New Delhi
3	1392122/29	Opp. No. AMD-250912	M/s. K.C. Patel & Co., Ahmedabad / M/s. Patson Foods (India) Pvt. Ltd., Navsari V/s M/s. Anand And Anand, New Delhi / Piruz Khambatta, Ahmedabad
4	1392123/32	Opp. No. AMD-250913	M/s. K.C. Patel & Co., Ahmedabad / M/s. Patson Foods (India) Pvt. Ltd., Navsari V/s M/s. Anand & Anand, New Delhi / M/s. Piruz Khambatta, Ahmedabad



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Date: 21/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2162189/11	Opp. No. AMD-817903	M/s. Tradesafe, Ahmedabad / M/s. Kelvin Plastic Pvt. Ltd., Rajkot V/s Mr. Anshul Goel, New Delhi / Mr. Anshul Kumar, New Delhi
2	2203850/07	Opp. No. AMD-809429	Mr. Amit J. Gandhi, Surat V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Guru Nanak Iron & Steel Manufacturing Company, Punjab
3	2205539/16	Opp. No. AMD-825464	M/s. Superfastaction Regn. Service, Surat / M/s. White Lotus Industries Ltd., Surat V/s Advocate G. Ramji, Chennai / M/s. Vikram Publishers Pvt. Ltd., Vijayawada
4	2950541/35	Opp. No. AMD-953566	M/s. K.C. Patel & Co., Ahmedabad / Mr. Maheshbhai P. Bopaliya, Rajkot V/s M/s. Regal And Regal, Rajkot / Mr. Rajesh Kantilal Pujara, Rajkot



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Date: 22/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	596970/30	Opp. No. AMD-56156	Mr. Manav Mehta, Ahmedabad / M/s. Annapurna Udyog Bhandar, Ahmedabad V/s M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Nasik Hing Supplying, Maharashtra
2	616394/30	Opp. No. AMD-179539	M/s. H.K. Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat
3	1006764/32	Opp. No. AMD-161067	M/s. K.C. Patel & Co., Ahmedabad / Ms. Madhuben V. Makadiya, Rajasthan V/s M/s. Ramachandra R. Mandhane, Kalyan (W) / Shri Mahila Griha Udyog Lijjat Papad, Mumbai
4	1306910/34	Opp. No. AMD-209838	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Mukundlal Himmatlal Shah, Vadodara V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. The Sugandh Sagar Snuff Works, Sihor



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CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	3916617/14	Opp. No. AMD-1045206	Ms. Priyanka B. Nagar, Ahmedabad / Mr. Rameshbhai Devkaranbhai Hapaliya, Rajkot V/s M/s. National Trade Mark Co., Agra / Mr. Nitesh Agarwal, Agra
